

F.No. C-30015/1/2021-Vig.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Vigilance Unit

Shastri Bhavan, New Delhi.

Dated 15th January, 2021

OFFICE MEMORANDUM

Subject: Submission of Annual Property Return of Officials/Officers of Ministry of Law and Justice for the year 2020 (as on 31.12.2020)

All the Group A, B and C (including previously Group D employees) Officers/Officials working in Ministry of Law and Justice are hereby informed that they are required to submit their Annual Property Return for the year 2020 as on 31.12.2020. Attention is also invited to DoPT OM No 11012/11/2007-Estt.A dated 14.12.2007 and dated 27.09.2011 in terms of which *vigilance clearance shall be denied in respect of officers who have failed to submit annual immovable property return in time.*

2. Hence, it is requested that the Annual Property Return in prescribed pro-forma for the year 2020 may please be submitted to Vigilance Unit latest by **31.01.2021**. The Officials/Officers of CSS and CSSS Cadre are requested to submit their APR online at www.cscms.nic.in and submit the signed copy to the Vigilance Unit.


(Raghunathan T.V.)

Under Secretary to the Government of India

Tele.: 23388763

To

1. All Officers/Officials working in Department of Legal Affairs.
2. Admn.I Section, Legislative Department with a request that the Immovable Property Returns of ILS officers may be uploaded on the Legislative Department's website.
3. NIC Cell with a request to generate a tab in the Department's website for uploading the Immovable Property Returns of the ILS officers.